

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 1122 of 2020**

**IN THE MATTER OF:**

**Shailaja Vaibhav Patil & Anr.**

**...Appellants**

**Vs.**

**Harshad Deshpande & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Prathamesh Kamat, Mr. Gaurav Nair and Ms. Pranati Bhatnagar, Advocates.**

**For Respondents: Mr. Rohit Rathi, Advocate for R-1.  
Mr. Rahul Totala, Advocate for R-3.  
CMA Mr. Harshad Deshpande, in person  
Liquidator.  
Mr. Harsh L Behany, Advocate for R-5.**

**With**

**Company Appeal (AT) (Ins) No. 1123 of 2020**

**IN THE MATTER OF:**

**Citi Co- Operative Credit and Capital Ltd.**

**...Appellant**

**Vs.**

**Harshad Deshpande & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Sumesh Dhawan, Sr. Advocate with Ms. Kritya Sinha and Ms. Anne Matthew, Advocates.**

**For Respondents: Mr. Rohit Rathi, Advocate for R-1.  
Mr. Rahul Totala (CoC Member).  
CMA Mr. Harshad Deshpande, in person  
Liquidator.  
Mr. Harsh L Behany, Advocate for R-4.**

With

**Company Appeal (AT) (Ins) No. 11 of 2021**

**IN THE MATTER OF:**

**P.L. Adke**

**...Appellant**

**Vs.**

**Harshad Deshpande & Ors.**

**...Respondents**

**Present:**

**For Appellants:**

**Mr. Abhijeet Sinha, Mr. Varun Singh and Mr. Divyanshu Bhandari, Advocates.**

**For Respondents:**

**Mr. Rohit Rathi, Advocate for R-1.  
CMA Mr. Harshad Deshpande, in person  
Liquidator.  
Mr. Rahul Totala, Advocate for R-2.  
Ms. Kritya Sinha, Advocate for R-3.**

**ORDER**

**(Through Virtual Mode)**

**04.03.2021:** Heard the Learned Counsel for the Appellant in Company Appeal (AT) (Ins) No. 11 of 2021, he commences his arguments but due to paucity of time the arguments remained inconclusive.

The Liquidator is directed not to alienate the Corporate Debtor's Property and comply the order passed by this Tribunal on 11.01.2021.

The parties are directed to file Written Submissions along with relevant Citations within two weeks.

Let the matter be fixed as 'Part Heard' on **15<sup>th</sup> April, 2021**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

sr/kam